

DELIMITATION (AMENDMENT) BILL*

(Insertion of new section 9A)

श्री मधु लिमये (बांका) : मैं प्रस्ताव करता हूँ कि परिशेतिमन अधिनियम, 1972 का अधीन संशोधन करने वाले विधेयक को पुरः स्थापित करने की अनुमति दी जाये । ”

MR. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to amend the Delimitation Act, 1972.”

The motion was adopted.

श्री मधु लिमये : मैं विधेयक को पुरः स्थापित करता हूँ ।

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL

(Omission of sections 107 and 109)

श्री मधु लिमये (बांका) : मैं प्रस्ताव करता हूँ कि दण्ड प्रक्रिया संहिता, 1898 का अधीन संशोधन करने वाले विधेयक को पुरः स्थापित करने की अनुमति दी जाये । ”

MR. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898.”

The motion was adopted.

श्री मधु लिमये : मैं विधेयक को पुरः स्थापित करता हूँ ।

UTILIZATION OF LAND ADJOINING RAILWAY TRACK BILL*

SHRI VISHWANATH PRATAP SINGH (Phulpur): Sir, I beg to move for leave to introduce a Bill to pro-

vide for the utilization of land adjoining railway track on both sides for agricultural purposes.

MR. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the utilization of land adjoining railway track on both sides for agricultural purposes.”

The motion was adopted.

SHRI VISHWANATH PRATAP SINGH: I introduce the Bill.

LEPROSY CONTROL AND REHABILITATION OF LEPERS BILL*

SHRI VISHWANATH PRATAP SINGH (Phulpur): Sir, I beg to move for leave to introduce a Bill to provide for prevention and control of leprosy and rehabilitation of lepers and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for prevention and control of leprosy and rehabilitation of lepers and for matters connected therewith.”

The motion was adopted.

SHRI VISHWANATH PRATAP SINGH: I introduce the Bill.

15.03 hrs.

NETAJI NATIONAL ACADEMY BILL—contd.

by Shri Samar Guha

MR. DEPUTY-SPEAKER: We shall now take up further consideration of the Netaji National Academy Bill moved by Shri Samar Guha. He has to continue his reply. I should say

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